

COURT-II

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal Nos. 93 of 2014 & 94 of 2014

Dated : 31st October, 2014

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Ms. Suparna Srivastava

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1
Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for R-2

ORDER

As the Bench did not assemble today, the matter is posted for hearing on 17.11.2014.

Court Master